



सत्यमेव जयते

S.C. Bamma
Joint Secretary 23/5/17
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ADRTS

भारत सरकार
विधि और न्याय मंत्रालय
न्याय विभाग

Regd
22/5

जैसलमेर हाउस, 26, मानसिंह रोड, नई दिल्ली-110011
GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE
Jaisalmer House, 26, Mansingh Road, New Delhi-110011

Dated 12-05-2017

Rajasthan High Court, Jodhpur, JZJ/NEJK01/2013 Pt

2990

23/5/17

Dear Shri Sharma,

You may be aware that large number of cases pending in courts is a major challenge in the Access to Justice. All the stakeholders - the Government of India, the State Governments and the Judiciary have a shared responsibility to address this problem. Recently, the Hon'ble Chief Justice of India has appealed, in a letter addressed to all High Courts, to ensure expeditious disposal of such cases in a mission mode.

It has been decided by the Department of Justice (DoJ) to set up "227 district facilitation centres (DFCs)" in districts (including 27 districts of North Eastern states and the state of Jammu & Kashmir) where large number of such cases are pending. The DFC would be headed by a local retired judicial / executive officer with legal background to be hired by the DoJ and he would be designated as Nyaya Mitra. He will have considerable experience and understanding of judicial processes and resolving cases. The role of Nyaya Mitra will in no way impede the autonomy and independence of judiciary. Rather, he would play a consultative role in devising effective ways to reduce pendency and assist the litigants in need of legal aid.

You are, therefore, requested to advise interested eligible persons to apply for this new position online by visiting <http://www.nyayamitra.co.in>. The last date for online submission of application is 31st May, 2017. For any clarification the applicants may contact telephone nos. 011-23074401 and 23385332.

With regards,

Yours sincerely,

(S.C. Bamma)

- Encls: (i). Application form
(ii) Terms of reference

Shri Satish Kumar Sharma,
Registrar General,
Rajasthan High Court,
Jodhpur-342001

तंत्र एवं गुणवत्ता से परिपूर्ण न्याय प्रदान करने वाली कुशल विधिक एवं न्यायिक प्रणाली
कानून के शासन में लोगों का विश्वास सुदृढ करती है।
An efficient legal and judicial system that delivers quick and quality justice
reinforces the confidence of the people in the rule of law.

17/5

RAJASTHAN HIGH COURT, JODHPUR

No.Esst.A(ii)/05/2017/5951

Date : 29.5.17

Copy forwarded to the following for information and necessary action:-

- 1.Judicial Officers in the District Judge Cadre, who are going to retire on or before 31.12.2017.
- 2.Judicial Officers in District Judge Cadre, who have retired during the last five years.


REGISTRAR (ADMN.)

OK +
8

29.05.2017.

APPLICATION FORM FOR THE POSITION OF NYAYA MITRA

Please upload your latest photograph

1. Full Name of the Candidate:
(in Capitals)

2. Date of Birth: Day Month Year

3. Gender: Write Male Female

4. Father's/Husband's Name:

5. Mailing Address (in block letters):

..... Pin Code:

Tel. No. : Mobile:

E.mail ID (if any):

6. Educational Qualifications : (Preference will be given to legal education) (Graduate and Post Graduate Only) _____

7. Copy of the official letter of superannuation and Pension Payment Order to be attached (Mandatory).

8. Identity proof – voter ID / Aadhar / Pension Card / Pan Card

9. Local Residence Proof : Passport / Electricity bill, Telephone bill, Aadhar / Gas Connection etc.

I hereby undertake that the information provided in the application form for the position of Nyaya Mitra is true to the best of my knowledge. I also agree that in case, any misrepresentation of facts / false information is found, my application / engagement as Nyaya Mitra will be cancelled with immediate effect. Please click "submit" to submit your application.

Position : Nyaya Mitra for District Facilitation Center
 Project : Access to Justice for Marginalized People
 Organisation : Department of Justice, Ministry of Law and Justice
 Duty Station : 227 selected districts.
 Duration : Tentatively Ten months (Duration of engagement to be based on performance and need which is reviewed once in 3 months)
 Type of Engagement : Temporary

Terms of Reference

S. No.	ELIGIBILITY CRITERIA AND CONDITIONS OF SERVICE	
1.	Eligibility	<ul style="list-style-type: none"> • local resident • retired Judicial officer • retired Executive officer. • Minimum pay scale before retirement for judicial officers Rs. 43,690-Rs. 56,470 • Minimum pay scale before retirement for Central & State Officers Rs. 78,800 to Rs 1,09,100.
2.	Experience:	<ul style="list-style-type: none"> • Retired Judicial Officer/Executive preferably having legal background.
3.	Functional Competencies	<ul style="list-style-type: none"> • Proficiency in using basic computer applications, good communication skills, organizational & interpersonal skills, ability to work independently to fulfil assigned tasks.
4.	Language Requirements	<ul style="list-style-type: none"> • Working knowledge of English and regional language including writing skills
5.	Honorarium payable (lump sum)	X Class City : Rs. 40,000/- per month Y Class City : Rs. 35,000/- per month Z Class City : Rs. 30,000/- per month
6.	Travelling expenses for official work, mobile	Rs. 5,000/- per month on self-certification. No other allowances such as relocation expenses will be provided.
7.	Place of work	In local Common Service Centres.
8.	Working hours/days	10.00 a.m. to 5.00 p.m./ Monday to Saturday
	Leave allowed	2 ^{1/2} days p.m as per the information sent on email. Honorarium would be reduced pro-rata in case of absence from duty unauthorised leave.
10.	Personal staff/clerical assistance	Will not be provided.
11.	Maximum Age	70 years (May be relaxed for 2 years in special circumstances)
12.	Health	Should be sound.
13.	Criteria for Engagement	(i) Legal Education would be desirable (ii) Higher pay scale (iii) Higher basic pay (iv) Date of Birth (younger applicants would be preferred)

14.	Mode of Engagement	There would be no personal interview / personality test. Briefing / orientation would be conducted for those engaged for the position.
15.	Mode of Communication / Intimation	Intimation shall be made only by email / sms. Therefore, applicants are advised that their email ID should be active and regularly checked. It is further clarified that no communication would be sent by post or courier.

Duties and Responsibilities

The Nyaya Mitra has the overall responsibility for delivering on the following tasks:

1. The Nyaya Mitra shall assist the litigants who are suffering due to delay in investigations or trial, by actively identifying such cases through the National Judicial Data Grid. Their aim shall be to identify the bottlenecks due to which these cases are delayed. This shall be followed up with necessary action to ensure speedy disposal of pending cases.
2. The Nyaya Mitra will provide legal advice to litigants or connect them with panel lawyers (from the concerned District Legal Services Authority), CSC Tele law, government agencies and civil society organisations working for the marginalised people.
3. The Nyaya Mitra shall co-ordinate with the authorities from public utilities departments, district administration and law enforcement agencies wherever needed to effectively ensure speedy redressal of cases.
4. The Nyaya Mitra shall handle, in consultation with the DoJ, grievances received by the department (pertaining to his jurisdiction) from the public, PMO, President Secretariat among others.
5. The Nyaya Mitra shall refer the marginalised applicants to Lok Adalats for dispute resolution.
6. The Nyaya Mitra shall facilitate mediation for resolution of disputes between the litigants.

The Nyaya Mitra will not interfere with the court proceedings.

Places of work (Common Service Centres in the following districts)

Uttar Pradesh

- Allahabad, Jaunpur, Gorakhpur, Gonda, Lucknow, Pratapgarh, Deoria, Kanpur Nagar, Sultanpur, Azamgarh, Bahraich, Ghaziabad, Mau, Basti, Ghazipur, Sitapur, Faizabad, Ballia, Mirzapur, Bareilly, Muzaffarnagar, Agra, Bijnor, Siddharthnagar, Meerut, Kushinagar, Mathura, Badaun, Moradabad, Fatehpur, Varanasi, Farrukhabad, Raibareli, Maharajganj, Jhansi, Gautam Buddha Nagar, Aligarh, Sonbhadra, Hapur, Banda, Saharnpur, Ambedkar Nagar, Hathras, Lakhimpur, Unnao, Firozabad, Jalaun, Barabanki, Rampur, Kanpur Dehat, Bhadohi SR Nagar, Hardoi, Kaushambi, Auraiya, Haimpur, Etawah, Bulandshahr, Lalitpur, Balrampur, Baghpat, Etah, Kannauj, Pilibhit, Mainpur, Shravasti, Jyotiba Phule Nagar, Santkabir Nagar, Kanshi Ram Nagar.

Bihar

- Patna, Samastipur, Saran at Chapra, Purnea, Siwan, Gopalganj, Bettiah, Motihari, Buxar, Madhubani, Munger, Begusarai, Aurangabad, Rohtas Sasaram, Araria, Lakhisarai, Katihar, Kaimur at Bhabhua, Supaul, Darbhanga, Khagaria, Nawada, Banka, Saharsa, Jamui, Nalanda, Madhepura, Bhagalpur, Kishanganj and Sheikhpura.

Maharashtra

- Mumbai CMM Courts, Thane, Pune, Nagpur, Nāshik, Solapur, Raigad, Ahmednagar, Mumbai City Civil Court, Akola, Satara, Aurangabad, Nanded, Kolhapur, Beed, Mumbai Small Causes Court, Jalgaon, Yavatmal, Sangli, Latur, Amravati, Chandrapur, Maharashtra Industrial and Lab, Buldhana, Maha State Cooperative Appellate, Osmanabad.

Gujarat

- Ahmedabad, Vadodara, Surat, Rajkot, Bhavnagar, Jamnagar, Panchmahal at Godhra, Anand, Gandhinagar, Kachchh at Bhuj, Valsad, Banaskanth at Palanpur, Mahesana, Aravalli at Modasa, Gir Somnath at Verabal, Kheda at Nadiad, Dahod, Bharuch, Devbhumi Dwarka at Khambhaliya, Junagadh, Chhota Udepur, Amreli, Surendranagar, Sabarkantha at Himmatnagar, Morbi, Patan, Navsari, Porbandar, Narmada, Tapi.

- Khurda, Cuttack, Sundargarh, Anugul, Balasore, Puri, Ganjam, Mayurbhanj, Jagatsinghpur, Jajpur, Bhadrak, Nabarangpur, Sambalpur, Bargarh, Koraput, Keonjhar, Kendrapada, Jharsuguda, Dhenkanal, Balangir, Rayagada, Kandhamal, Nayagarh, Kalahandi.

Rajasthan

- Jaipur Metro, Kota, Alwar, Bharatpur, Jodhpur Metro, Ganganagar, Bikaner, Ajmer, Jhunjhunu, Udaipur, Jaipur District, Dholpur, Jodhpur District, Tonk, Hanumangarh, Pali, Sikar, Bhilwara, Chittorgarh, Jalore.

West Bengal

- South Twenty Four Praganas, Calcutta, North Twenty Four Parganas, Murshidabad, Howrah, Hoogly, Burdwan, Burba Medinipur, Nadia, Purulia, Darjeeling, Birbhum, North Dinajpur, Paschim Medinipur, South Dinajpur, Coochbehar, Bankura, Malda.

North East and Jammu and Kashmir

- Assam (Barpeta, Cachar, Darrang, Dhubri, Dibrugarh, Goalpara, Hailakhandi, Jorhat, Kamrup Metro, Lakhimpur, Morigaon, Nagaon, Nalbari, Sivasagar, Sonitpur, Tinsukia, Golaphat), J&K (Srinagar, Jammu and Udhampur), Tripura (West Tripura), Meghalaya (East Khasi), Manipur (Imphal West), Nagaland (Dimapur), Arunachal Pradesh (Itanagar), Sikkim (Gangtok) and Mizoram (Aizwal).

I hereby undertake that I am agreeable to the terms and conditions of engagement as Nyaya Mitra available in <http://www.nyayamitra.co.in/>

Please tick in the box if you agree.

To apply click on <http://www.nyayamitra.co.in/>